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Title: Need to bring forth a legislation with a view to take action against fake NGOs in the Country.

*SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM) : Speaker Sir, In India there are over one lakh registered NGO groups. In Delhi itself there are about 61,000 registered NGO groups But in fact, majority of these NGO groups are non-functional and 80% of these groups do not mention proper records about their functioning. About 75% of these groups sir, do not submit their income and expenditure accounts.

There are thousands of NGO groups who embezzle crores of rupees every year by submitting fake documents. 85% of NGO groups function only with a profit motive.

Sir, many political leaders, religious leaders and peoples representatives are misleading foreign countries, Central and States Governments and the poor of this country by co-operating with these fake NGO groups. Sir, as per the existing Registration Act there are no provisions to take stringent legal action against corrupt NGO groups and these NGO groups function without any checks or control from the Central Government.

I request sir, that the Central Government should immediately conduct enquires about the functioning of all NGO group registered in India and the registration of unauthorized NGO groups should be withdrawn.

MR. SPEAKER: Please conclude, Shri Lonappan.

...(Interruptions)

MR. SPEAKER: Do not record anything more.

(Interruptions) €! **

MR. SPEAKER: Defiance of the Chair has become a habit. It is becoming absolutely a disease throughout the House.

...(Interruptions)

* English translation of the speech originally delivered in Malayalam

** Not recorded

MR. SPEAKER: Nothing is being recorded any more. You cannot go on indefinitely. क्या बात है? I am sorry.

...(Interruptions)

अध्यक्ष महोदय: ये बहुत महत्वपूर्ण इश्यु उठाने जा रहे हैं, आप अकेले ही सारा टाइम ले लेंगे तो कैसे होगा?

...(व्यवधान)

MR. SPEAKER: This is a time when you mention some very important issues.